

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100117/2013	The State CBI EOW Vs Rajesh thanmal Choradia and others	
2	SPL CASE CBI	100118/2013	The State CBI EOW Vs Rajesh Thanmal Choradia and others	
<u>CHARGE</u>				
3	SPL CASE CBI	100112/2014	The State CBI EOW Vs Pushpesh Kumar Prem Prakash Baid and ors.	

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COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	CRI APPEAL	100613/2011	Jignesh Rajendra Bhatt @MA2014@BA1964 Vs C.B.I.	Law Global
2	CRI APPEAL	100614/2011	Jignesh Rajendra Bhatt n Anr.@MA2015-11@BA1965-11 Vs Central Bureau of Investigation	Law Global
<u>HEARING</u>				
3	MISC APPLN CBI	100443/2020	CBI,EOW Vs Hazel Fernandiz	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>CHARGE</u>				
1	SPL CASE CBI	100087/2003	CBI EOW MUMBAI Vs P.S. Subramanyam	SPP Adv. S. Priya
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100118/2010	CBI EOW MUMBAI Vs Dinesh Maruti Kadakane and Others	
3	SPL CASE CBI	100103/2012	The State CBI EOW Vs Vignesh Multitrade Pvt.ltd and 3 other	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 08-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100095/2000	CBI EOW MUMBAI Vs Ms. East West Airlines Company	PP Mr.Acharya
<u>HEARING</u>				
2	MISC APPLN CBI	101614/2019	The CBI ACB Vs Ashok Kumar Dhabhai and Others	
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100119/2010	CBI EOW MUMBAI Vs Bengal Mill Stores Pvt. Ltd and Others	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	SPL CASE CBI	100003/2004	CBI EOW MUMBAI Vs Nitesh Sadarangani 2 Oth.	SPP Adv. Sachwani
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100083/2014	The State CBI EOW Vs Brian Mario Castelino and ors.	
<u>EVIDENCE</u>				
3	SPL CASE CBI	100031/2017	The State CBI EOW Vs M/s. Mehek overseas Pvt Ltd, Mumbai and others	
<u>CHARGE</u>				
4	SPL CASE CBI	100068/2015	The State CBI EOIII Vs Ashish Kumar and others	
